

Item No.8.
Dated:-02.09.2005.

App: None.

Resp: Shri Deepak Shukla for Shri Manoj Singh.

Memo of appearance has been filed on behalf of the respondents. ^{From} A perusal of the O.A., it is revealed that the O.A. is incomplete as after Para-11 there is neither the concluding prayer nor the verification made by the applicant. The application is found hence, untenable in law ~~becoming~~ incomplete, the same is dismissed. ~~be returned~~.

Lieshwar
(M.L. SAHNI)
MEMBER (J)

Ak/.

OR
Copy of order
prepared on 08.09.05

②
06/9/05
File record of O.A. No. 408/2005
(Benes Copy) - Received -
Complaint filed
29.01.2005
29.01.2005